NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 130(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Ms. Veena Singh V/s. M/s. Hawk Eye Protection & Detective Service Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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2-	GAURAUSING	4 Aoh	Petelions	andigo
3.	PK MHal	Adv.	Respondents)	1 .
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5.	Amit God	Adv. Order	Regordant)	

Reply has been filed by the respondents to the petitioner's application u/s 340 of CrPC. List this application for arguments along with disposal of the main petition on 16.09.2016.

(Ina Malhotra)

SdL

(R.Varadharajan) Member Judicial